GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1990
TO BE ANSWERED ON 12.12.2024

Human-Elephant Conflict

1990   SHRI SAMIRUL ISLAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government maintains a database of persons killed due to human-elephant conflict annually;
(b) if so, State/UT-wise statistics of such victims from 2019 to 2024;
(c) whether Government has a policy for financial compensation and jobs for victims' families;
(d) the details of States/UTs, if any, that have existing policies for providing compensation and jobs to the victims; and
(e) the number of families that have received relief and compensation from Government between 2019 and 2024?

<u>ANSWER</u>

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a)to(e) The State-wise details of human casualties due to elephant attacks, between 2019-20 to 2023-24, as per the information received from States, are enclosed as **Annexure.** In addition to compensation schemes of the State Governments/UTs Administration, the Ministry is also providing financial assistance to States/UTs under Centrally Sponsored Scheme, Project Tiger & Elephant, for ex-gratia relief at the following rates:

Sl. No.	Nature of damage caused by wild animals	Amount of ex-gratia relief
(i)	Death or permanent incapacitation to human beings	Rs.10.00 lakhs
(ii)	Grievous injury	Rs.2.00 lakhs
(iii)	Minor injury	Cost of treatment up to Rs 25,000/- per person
(iv)	Loss of property/crops	State/UT Governments may adhere to the cost norms prescribed by them

The information on families who have received the ex-gratia relief are not collated in the Ministry.

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REFERRED TO IN REPLY TO PART (a) to (e) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1990 RAISED BY SHRI SAMIRUL ISLAM REGARDING 'HUMAN-ELEPHANT CONFLICT' DUE FOR REPLY ON 12.12.2024.

Human casualties due to elephant attack

S.No.	State	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	4	6	NR	5	6
2	Arunachal Pradesh	0	0	2	0	0
3	Assam	75	91	63	80	74
4	Chhattisgarh	77	42	64	69	51
5	Jharkhand	84	74	133	96	87
6	Karnataka	30	26	27	29	48
7	Kerala	12	20	25	22	23
8	Maharashtra	1	NR	0	2	5
9	Meghalaya	4	6	3	3	7
10	Nagaland	0	0	0	1	1
11	Odisha	117	93	112	148	154
12	Tamil Nadu	58	57	37	43	61
13	Tripura	2	1	2	2	1
14	Uttar Pradesh	6	1	0	4	4
15	Uttarakhand	NR	NR	NR	4	8
16	West Bengal	116	47	77	97	99
	Total	**586**	**464**	**545**	**605**	**629**

* NR- Information not received from State.